GOVERMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 3238 TO BE ANSWERED ON 10.08.2015

FUEL ADULTERATION IN TRAINS

†3238. SHRI BIDYUT BARAN MAHATO: SHRI NARANBHAI KACHHADIYA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the several cases of adulterated fuel and pilferage of fuel have come to the notice of the Railways in the recent past;
- (b) if so, the details of the cases along with the loss suffered due to this during the last three years and the current year;
- (c) whether the Railways have conducted any enquiry in this regard and if so, the outcome thereof;
- (d) the details of the action taken by the Railways against the persons found guilty; and
- (e) the details of the steps being taken by the Railways to curb the recurrence of such incidents in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

- (a) No, Madam.
- (b) to (e) Do not arise.

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